

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1442

ANSWERED ON:05.03.2010

ULTRA MEGA POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) whether the construction work on several Ultra Mega Power Projects (UMPPs) in the country is going on as per schedule;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time by which these projects are likely to be commissioned;
- (d) whether the Government has decided to limit the number of UMPPs awarded to a single company to a maximum of three projects; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c): Four Ultra Mega Power Projects (UMPPs) namely Mundra in Gujarat, Sasan in Madhya Pradesh, Krishnapatnam in Andhra Pradesh and Tilaiya in Jharkhand have been awarded and transferred to the identified developers selected through tariff based competitive bidding. As per revised Power Purchase Agreement (PPA) and present status of project development as indicated by Central Electricity Authority (CEA), two units of Mundra UMPP and one unit of Sasan UMPP are likely come up in this plan period and rest of the units in 12th Plan. As per PPA, all the units of Krishnapatnam and Tilaiya UMPPs are scheduled in 12th Plan except last unit of Tilaiya which is scheduled in first year of 13th Plan.

(d) & (e): Yes, Madam, in view of the fact that occurrence of unforeseen problem/ situation arising for the company/group holding many UMPPs, the development of those UMPPs may get held up and thus jeopardizing the initiative of UMPP, the Government has decided that at any point of time the bidding company/group will not have more than three UMPPs at pre-commissioning stage. Accordingly, the developer could bid for the next UMPP only after all the units of one of the three UMPPs have achieved Commercial Operation Date (COD). This condition would need to be met thirty days prior to the RfP bid submission date as originally stipulated at the time of issuance of the RfP, irrespective of whether the RfP bid submission date is subsequently extended.